

To BE PUBLISHED IN PART II SEC.3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI, the 15-9-76

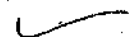
CORRIGENDUM
INCOME-TAX

NO. 1484 (F.No. 261/3/76-ITJ); In the notification of the Central Board of Direct Taxes No. 1451 (F.No. 261/3/76-ITJ) dated 25.8.76

Against Sl.No. 3 AAC K- Range, New Delhi item No. (ii)
"Contractor's Circle New Delhi" shall be deleted.


(S. Ramaswami)

Under Secretary


I. T. C. C.